

(ख) व्यय का अभी तक आगणन नहीं किया गया है क्योंकि विस्तृत मानचित्र आदि अभी तक विचाराधीन हैं।

f [THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): (a) Yes.

(b) The expenditure has not yet been estimated as the detailed plans, etc., are still under consideration.]

बुनियादी शिक्षा में प्रशिक्षण पाने के लिए चुने गये शिक्षक

२७६. श्री नवाब सिंह चौहान : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) जून १९५४ के अन्त में सीनियर बुनियादी शिक्षा के पाठ्यक्रम के लिए चुने गये आठ तथा जूनियर बुनियादी शिक्षा के पाठ्यक्रम के लिये चुने गये अट्ठाइस उम्मीदवारों को टीचर्स ट्रेनिंग इंस्टीट्यूट, जामिया मिलिया इस्लामिया, दिल्ली, में कितनी अवधि तक शिक्षा देने का विचार है ; और

(ख) क्या प्रशिक्षण की समाप्ति पर उन्हें सरकारी नौकरी मिल जायेगी और अगर हाँ तो किस प्रकार की सेवाओं के लिए उन्हें रखा जायेगा ?

t [TEACHERS SELECTED FOR TRAINING IN BASIC EDUCATION

276. SHRI NAWAB SINGH CHAU-HAN: Will the Minister for EDUCATION be pleased to state:

(a) the period of the training proposed to be given to the eight candidates selected for Senior Basic Education Training and the twenty-eight candidates selected for Junior Basic Education Training in the Teachers Training Institute, Jamia Millia Islamia, Delhi, at the end of June 1954; and

(b) whether on completion of the training they will be given Government employment; and if so, the

nature of service for which they will be employed?]

शिक्षा तथा प्राकृतिक संसाधन और वैज्ञानिक गवेषणा मंत्री (मौलाना अबुलकलाम आजाद):

(क) एक साल के लिये।

(ख) ऐसी कोई जिम्मेदारी नहीं है।

f [THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) For one year.

(b) There is no such commitment.]

WITHDRAWAL OF PROTECTION FROM DELHI MONUMENTS

277. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) which are the monuments in Delhi from which protection has been withdrawn since 1928;

(b) the reasons for such withdrawal; and

(c) whether any monuments have been added to the list of protected monuments since 1928; and if so, which are those monuments?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) A statement is attached.

(b) The monuments were of no historical or other importance.

(c) None.

STATEMENT *Names of the*

Monuments

1. Basti Baori.
2. Mosque called Malikpur Mu-nirka.
3. Parle Gaon Wala Gumbad.
4. Unnamed Mosque.
5. Unnamed Mosque.
6. Building locally known as Bulbulki.

fEnglish translation.

7. Baradari in village Shahpur Jat.
8. Motiyawala Gumbad.
9. Atewala Gumbad.
10. Gumbad of Maluk Chandar.
11. Gumti.
12. Dhaula Gumbad.
13. Kala Gumbad.
14. Sarai Azimganj.

**CENTRAL EXCISE OFFICES AT
HYDERABAD**

278. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:

(a) whether the Central Excise offices in Nellore and Chittoor Districts have been transferred to Hyderabad as a result of the formation of the State of Andhra; and

(b) whether Government propose to bifurcate the office of Central Excise at Hyderabad; and if so, when?

THE MINISTER FOR REVENUE AND DEFENCE EXPENDITURE (SHRI A. C. GUHA): (a) Yes, Sir. The Nellore and Chittoor Central Excise Circles were transferred to the administrative control of the Collector of Central Excise, Hyderabad, with effect from the 1st March 1954.

(b) No, Sir.

BOOKS FOR SOCIAL AND BASIC EDUCATIONAL INSTITUTIONS

279. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) whether social and basic educational institutions in India are receiving free books from the Central Government;

(b) who are preparing these books; and

(c) how much expenditure has been incurred by Government so far, on these books?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) Yes.

(b) The books are being prepared by the Government of India as well as private publishers.

(c) Rs. 3,09,071 have so far been spent for the purpose.

**BEQUEST OF PROPERTY OF THE LATE RAJA
SAHIB OF TEKCLI**

280. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) whether the lawyer of the late Raja Sahib of Tekkli (Andhra State) has intimated to Government the bequest of Raja Sahib's property to create charitable endowments; and

(b) if so, what action Government have taken in the matter?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) Yes, Sir.

(b) As the bequest was not free from certain legal encumbrances, the lawyer was asked to frame a scheme and initiate proceedings under the Charitable Endowments Act, for vesting all the properties.

**BASIC SCHOOLS RUNNING IN DIFFERENT
STATES SINCE 1952-53 ONWARDS .**

281. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state the number of basic schools serving in different States in each year from 1952-53 onwards?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): A statement giving the required information for the year 1952-53 is placed on the Table of the House. Similar information for the subsequent years is not yet available. [See Appendix IX, Annexure No. 82.]